

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 301**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy ..... Applicant/petitioner  
v.  
M/s. Granite Gate Properties Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 01.11.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

Ms. Varsha Banerjee, Mr. Sahil Sethi & Mr. kunal Godhwani, Advs.

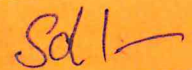
**ORDER**

**CA-2356(PB)/2019**

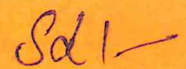
Notice of the application to the non applicant for 05.11.2019.

Process dasti.

List for further consideration on 05.11.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**